

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 619/MP/2020

Subject : Petition under Section 79 of the Electricity Act, 2003 for execution of orders dated 19.12.2017 and 14.3.2018 passed by this Commission in Petition No. 101/MP/2017 and 13/SM/2017 respectively and initiation of proceedings/appropriate action under Section 142 read with Section 149 of the Electricity, Act, 2003 and Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 against the Respondents for non-compliance of the orders dated 19.12.2017 and 14.3.2018 passed by this Commission in Petition No. 101/MP/2017 and 13/SM/2017 respectively.

Date of Hearing : 20.4.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : DB Power Limited (DBPL)

Respondents : Rajasthan Urja Vikas Nigam Limited and Ors.

Parties Present : Shri Deepak Khurana, Advocate, DBPL

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for the Petitioner submitted that the present Petition has been filed, *inter alia*, seeking execution of the Commission's orders dated 19.12.2017 and 14.3.2018 in Petitions Nos. 101/MP/2017 and 13/SM/2017 respectively in regard to (i) payment of Service Tax and GST on transportation of coal through road, and (ii) auxiliary consumption parameters.

3. After hearing the learned counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not served already. The Commission directed the Respondents to file their reply by 20.5.2021 with advance copy to the Petitioner, who may file its rejoinder, if any, by 14.6.2021. The due date of filing of reply and rejoinder should be strictly complied with.

5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)